## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 12/(MAH)/2012 Interlocutory Application No.:

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES:

M/s. Sapphire Properties Pvt. Ltd.

V/s.

M/s. Unique Properties Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
	Adv Shwela	Adv ilb	Loyd
	Jayder for	Federal &	71
	Petition is	Korshnilant	
	( Sappier Broper	ties) for Pelitions	
	Ar. Andeit bahia	alw. Adv for.	*Noik
		2 spodut	·
	Mr. Sonkulp Anone	No-8.	
	ilb. Argus Poutr	hash plength	
	Ma Sul	Shoon Reyor	102 1
3		Me	
	Cho	1. 1-	
		Malhatic	1 Justin 10
	6. M Ra	Deth malhatic	
	1	A	
	Q. 000		

## Order CP No. 11 to 14/397-398/CLB/MB/MAH/2012

In the amendment application moved by the applicant, at request of the proposed Respondents, list this matter for filing reply by proposed Respondents within two weeks.

List this matter on 24.10.2016

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)